

DIVISION BENCH
COURT - II

O-203

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/2046(KB)2019
IA(I.B.C)/1033(KB)2024,
IA(I.B.C)/987(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH JULY 2024

IN THE MATTER OF	ORBIT TOWERS PRIVATE LIMITED VS SAMPURNA SUPPLIERS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Archana Baghel, Adv.] For the Respondent No.5
Ms. Saloni Agarwal, Adv.] For the Respondent No.4 & 7
Mr. Shaunak Mitra, Adv.] For the Liquidator
Ms. Avik Chaudhuri, Adv.]
Ms. Shruti Majumdar, Adv.]
Mr. Niraj Kumar, CA]
Mr. Udit Agarwal, Adv.] For the Respondent No.6
Mr. Kaushik Banerjee, Adv.] For the Respondent No.2.
Mr. Sayak Chakraborty, Adv .] For the Respondent No.3

ORDER

1. Ld. Counsel appearing on behalf of the parties present.
2. **IA(I.B.C)/1033(KB)2024:**
 - a. This application has been filed by the Liquidator to place on record the **Preliminary Report**, which is placed at pages 56 to 69 of the application. This application is supported by an **affidavit** which is placed at pages 16 to 19,

asset memorandum which is placed at pages 42 to 55. The Preliminary Report is taken on record, and, accordingly this application is **disposed of**.

3. IA(I.B.C)/987(KB)2023:

- a. Ld. Counsel Mr. Shaunak Mitra for the Liquidator submits that a reply has been filed on behalf of Respondent Nos. 2, 3, 6 and 7.
- b. Ld. Counsel Mr. Saloni Agarwal submits that Respondent Nos. 4 and 2 has filed his reply. However, no reply has been filed by Respondent Nos. 1 and 5. Let the same be done within a period of two weeks’.
- c. We permit the Liquidator to pursue the application preferred by the erstwhile IRP. Let the necessary corrections if required be carried out in the cause title.
- d. Hard copy of the reply filed by the Respondent No.5 be furnished in the Tribunal as well as to the Liquidator.
- e. List the matter on **27.08.2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)